

Chinese Embassy receptions before being permitted to enter the Embassy.

Production in Ambarnath Ammunition Factory

520. SHRI MANGALATHUMADAM : Will the Minister of DEFENCE be pleased to state :

(a) the steps taken by Government to step up production in the Ambarnath Ammunition Factory in the Fourth Plan ;

(b) whether it is a fact that the Estimates Committee or any other Government Committee have recommended that the top management of the Factory should be changed from time to time ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Certain steps are in hand to create additional capacity for certain components of equipments/ammunition for the Defence Services in the Ordnance Factories located at Ambarnath in the Fourth Plan Period.

(b) and (c). The information is being collected and will be placed on the Table of the House.

Abdullah Committee's Report on Small Scale Rubber Cultivators

521. SHRI K. M. MADHUKAR :
SHRI YOGENDRA SHARMA :
SHRI C. JANARDHANAN :
SHRI RAMAVATAR SHASTRI:
SHRI P. C. ADICHAN :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 1436 on the 30th July, 1969 and state :

(a) whether the recommendations made by the Abdullah Committee on small scale rubber cultivators have since been examined by Government ; and

(b) if so, the decisions taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). The recommendations made by the Committee are still under examination of the Government and a decision will be taken as early as possible.

Pension benefits to Master Craftsmen

522. SHRI K. M. MADHUKAR :
SHRI VASUDEVAN NAIR :
SHRI ISHAQ SAMBHALI :
SHRI YOGENDRA VERMA :
DR. RANEN SEN :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Starred Question No. 237 on the 30th July, 1969 and state :

(a) whether Government have since taken any decision regarding provision of pension benefits to master craftsmen ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir. To provide financial assistance to Master Craftsmen in indigent circumstances.

(b) The details and the procedure for implementing the scheme are being worked out.

Representation Made by I. N. A.

Association for Payment of Pay and Allowances to Ex-I. N. A. Personnel

523. SHRI SAMAR GUHA : Will the Minister of DEFENCE be pleased to state :

(a) whether the I. N. A. Association had made any representation after the last session of the Lok Sabha regarding promised pay, pension, allowances to Ex-I. N. A. personnel; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The Defence Minister granted an interview to representatives of the Azad Hind Fauj Association on the 15th September 1969. The following points were made by the Association representatives with regard to payment of the balance of forfeited pay and allowances of ex-INA personnel :

(i) In cases where pay accounts are not available, the credit side of the pay accounts should be reconstructed with the help of the sheet rolls of the individuals concerned. For the reconstruction of the debit side of such pay accounts, personal affidavits of